

## **Guidelines for the issue of Smart/Debit Cards by banks**

DBOD.FSC.BC.133 /24.01.019/2000-01

June 18 , 2001

All Scheduled Commercial Banks  
(Excluding RRBs)

Dear Sir,

### **Guidelines for the issue of Smart/Debit Cards by banks**

Please refer to Paragraph 4 our circular DBOD.No.FSC.BC.123/24.01.019//99-2000 dated 12<sup>th</sup> November 1999 wherein it has been mentioned that the report on the operations of the Smart/Debit Cards issued by banks may be forwarded to the Adviser-in-Charge, Reserve Bank of India, Monetary Policy Department on a fortnightly basis incorporating information as indicated in Annexure II of the above circular.

2. It has been decided that the reports on the operations of Smart/Debit Cards as in Annexure II of our above circular may henceforth be submitted to the Chief General Manager-in-Charge, Department of Information Technology with a copy to the concerned Regional Office of Department of Banking Supervision under whose jurisdiction the Head Office of the bank falls, on a half yearly basis, i.e., as on 31<sup>st</sup> March and 30<sup>th</sup> September. Banks are advised to discontinue submission of the report to the Adviser-in-Charge, Monetary Policy Department.

3. Please acknowledge receipt.

Yours faithfully,

(Arnab Roy)  
Deputy General Manager